

SHRI BHUPESH GUPTA (West Bengal): When do we take up LIC matters?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): One at a time.

Mr. Bhupesh Gupta got up first. But may I seek your co-operation, Mr. Bhupesh Gupta? Papers are to be laid on the Table and that will take only two minutes. So, with your co-operation, I will ask Ministers to lay papers on the Table.

I. Report and Accounts (1979-80) of the Central Social Welfare Board, New Delhi and related papers.

II. Report and Certified Accounts (1979-80) of the Technical Teachers Training Institute (Eastern Region), Calcutta—and related papers.

III. Statement giving reasons for not laying the Accounts (1979-80) of the Indian Institute of Technology, Delhi, within the stipulated period.

IV. Statement giving reasons for not laying the Accounts (1979-80) of the Indian Institute of Technology, Kanpur, within the stipulated period.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(I) (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1979-80, and the Auditors' Report on the Accounts together with Review by Government on the working of the Board.

(b) Statement giving reasons for the delay in laying the above Report.

[Placed in Library. See No. LT-2373/81 for (a) and (b)].

(II) Annual Report and Certified Accounts of the Technical Teachers' Training Institute (Eastern Region), Calcutta, for the year 1979-80, and the Audit Report on the Accounts

together with Review by Government on the Report. [Placed in Library. See No. LT-2225/81]

(III) Statement giving reasons for not laying the Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1979-80 within the stipulated period. [Placed in Library. See No. LT-2227/81]

(IV) Statement giving reasons for not laying the Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1979-78 within the stipulated period. [Placed in Library. See No. LT-2228/81]

Report (1977-78) of the University of Delhi (Volumes I and II)

SHRI S. B. CHAVAN: Sir, I also beg to lay on the Table a copy (in Hindi) of the Fifty-sixth Annual Report of the University of Delhi (Volumes I and II) for the year 1977-78. [Placed in Library. See No. LT-2226/81]

I. Report and Accounts of the Bihar State Forest Development Corporation Limited, Patna, for the period from 1st April, 1977 to 30th September, 1977 and related papers.

II. Report and Accounts of the Kerala Forest Development Corporation Limited, Kottayam, for the year ended the 30th June, 1978 and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

(i) (a) Third Annual Report and Accounts of the Bihar State Forest Development Corporation Limited, Patna for the period from 1st April, 1977 to 30th September, 1977, together with the